

(SBI) a ' Model Education Loan Scheme' for providing financial support to meritorious students for pursuing higher education in India and abroad. Salient features of the scheme, *inter-alia*, include:—

- I. Loan upto ₹ 10 lakh for study in India and upto ₹ 20 lakh for study abroad.
- II. Collateral free loans upto ₹ 7.5 Lakh under the Credit Guarantee Fund Scheme for Education Loans (CGFSEL).
- III. No Margin for loan up to ₹ 7.50 Lakh
- IV. Repayment period of 15 years.
- V. One year moratorium for repayment after completion of studies in ail cases.
- VI. Moratorium taking into account spells of unemployment/under-employment. say two or three times during the life cycle of the loan.
- VII. Moratorium for the incubation period if the student wants to take up a start-up venture after graduation.

The IBA scheme provides broad guidelines to the banks to operationalise the educational loan scheme. However, the implementing banks may vary their products as may be required.

(b) to (e) As per IBA Model Scheme, approved courses leading to graduate/post graduate degree and P G Diploma conducted by Colleges/Universities recognized by the University Grants Commission, the All India Council for Technical Education, the Indian Council of Medical Research, etc. are eligible for education loan.

SBI and other nationalised banks are granting education loan for post-graduation diploma courses conducted by the colleges and approved by AICTE without any discrimination.

Subsidy on interest accrued on housing loans to weaker sections and low income groups

2606. DR. L. HANUMANTHAI AH:

DR. AMEE YAJNIK:

SHRI RAJMANI PATEL:

Will the Minister of FINANCE be pleased to state:

(a) whether Government proposes to provide subsidy on the amount of interest accrued on housing loans for the weaker sections and low income groups of the country;

- (b) if so, the details thereof;
- (c) the details of rural housing scheme sponsored by nationalised banks in the country; and
- (d) the number of people benefited/likely to be benefited including in rural areas under the said scheme during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c) Interest subsidy of 6.5% for Economic Weaker Section (EWS)/Lower Income Group (LIG) beneficiaries in urban areas, calculated on housing loan up to ₹ 6 lakh is provided through Pradhan Mantri Awas Yojana (Urban). Government has also launched the Rural Housing Interest Subsidy Scheme (RHISS) for rural households, outside the Permanent Wait List (PWL) of Pradhan Mantri Awas Yojana (Gramin). The scheme provides for interest subsidy of 3% on the principal amount of housing loan up to a maximum of ₹ 2 lakh. Further, nationalised banks offer home loans for financing housing in rural and semi-urban areas as per needs of such customers, on the lines of their general home loan product.

(d) Government has sanctioned an advance interest subsidy of ₹ 48.54 crore on the basis of 12,000 eligible loan applications for RHISS.

Grounds for disinvestment of PSUs

†2607. SHRIMATI CHHAYA VERMA:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government is heading towards disinvestment of some Public Sector Units (PSUs);
- (b) if so, the names of some PSUs and the amount of money Government is likely to receive therefrom; and
- (c) the reasons on the basis of which Government proposes to disinvest the PSUs?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANURAG SINGH THAKUR): (a) to (c) Yes, Sir. Disinvestment in CPSEs take shape in two ways:—

- (i) Minority stake sale through instruments approved by Securities and Exchange

†Original notice of the question was received in Hindi.